



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1119/2020
with
M.A. No. 1377/2020**

This the 21st day of August, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Jaipal Singh Bhakuni, Age 62 yrs,
S/o Late Shri Umrao Singh Bhakuni,
Retired as Accounts Officer, Group-B,
Cabinet Secretariat, Govt. of India,
R/o 593, Avlon, Mahagun Moderne,
Sector-78, Noida-201301
2. Krishna Raja P., Age 67 yrs,
S/o Late Shri Ishwara Bhat Pundikai,
Retired as Accounts Officer, Group-B,
Cabinet Secretariat, Govt. of India,
R/o SF-4, Dhanush Palace, 13th Main,
7th Cross, Vijaya Bank Layout,
Bennerghatta Road, Bangalore-560076
3. M.P. Thampi, Age 70 yrs,
S/o Late Shri Pathrose,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o Maliyeckal House, Udayathumvathil Road,
Nettoor PO, Kochi-682040, Kerala
4. Sunil Kumar Sharma, Age 73 yrs,
S/o Late Shri Madan Lal Sharma,
Retired as Accounts Officer, Group-B,
Cabinet Secretariat, Govt. of India,
R/o H.No. 82, (Near Old Chaupal),
Dhaka Village, Kingsway Camp,
Delhi-110009



5. Pukhraj Verma, Age 69 yrs,
S/o Late Shri Devilal Soni,
Retired as Accounts Officer, Group-B,
Cabinet Secretariat, Govt. of India,
R/o SF-2, Vinayak Apartments,
Plot No. 267/7, Sector – 1,
Behind Modern School, Vaishali,
Ghaziabad-201010
6. A. Krishnakumar, Age 70 yrs,
S/o Late Shri A.N. Menon,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o Anugraha, Rose Gardens, 100 Feet Road,
Palakkad – 678005, Kerala.
7. Chhote Lal Narwaria, Age 71 yrs,
S/o Late Shri B.L. Narwaria,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o RZ-C, 50 Dabri Ext (East),
New Delhi-110045
8. Kanhaiya Lal Acharya, Age 72 yrs,
S/o Late Shri Janki Lal,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o RZ D-25, Mahavir Vihar, Sector-1,
Dwarka, New Delhi-110045
9. S.D. Madan, Age 74 yrs,
S/o Late Shri T.D. Madan,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o Flat No. 81, Sector-12,
Plot No. 11, Ashirwad Apartments,
Dwarka, New Delhi-110078
10. A.C. Sethumadhavan, Age 71 yrs,
S/o Late N. Chidambara Sarma,
Retired as Accountant, Group-B,



Cabinet Secretariat, Govt. of India,
R/o Ambalathu Madam, Thekkakara,
Ayyankavu Temple Road, Irinjalakuda,
Thrissur-680121

11. Madan Lal Dhingra, Age 67 yrs,
S/o Late Shri Jesa Ram,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o E-31, Shivaji Road,
Adarsh Nagar, Delhi-110033.
12. Krishan Lal Sharma, Age 67 yrs,
S/o Late Shri P.R. Sharma,
Retired as Accountant, Group-B,
Cabinet Secretariat, Govt. of India,
R/o B-1/1101, Krishna Apra Gardens,
Vaibhav Khand,
Indrapuram, Ghaziabad-201014

...Applicants

(By Advocate: Sh. C. Bheemanna)

VERSUS

1. Union of India through
Secretary to the Govt. of India,
Cabinet Secretariat (R&AW),
Room No. 1001, B2 Wing,
10th Floor, Paryavaran Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003.

...Respondents

(By Advocate: Sh. Hanu Bhaskar)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

Heard Sh. C. Bheemanna, learned counsel for the applicants and Sh. Hanu Bhaskar, learned Senior Central Government Standing Counsel for the respondents.

2. The present application has been filed by the applicants, 12 in numbers, u/s 19 of the Administrative Tribunal Act, 1985, to challenge the pay fixation orders during the period from 18.09.2008 to 30.11.2017 and PPOs were issued during the period from 28.07.2009 to 18.06.2018. Learned counsel for the applicants brings to our notice that aggrieved of the aforesaid, the applicants have preferred representations dated 28.01.2019 and 30.07.2019 [Annexure A-26 (colly)]. In response thereto, respondents have given interim reply dated 06.09.2019 to one of the applicants herein. This interim reply indicates that the respondents are examining the matter and the issue is under consideration.



3. Issue notice. Sh. Hanu Bhaskar, learned counsel, who appears for the respondents on advance service, accepts notice.

4. In view of the facts stated there in the MA No. 1377/2020 and keeping in view the no objection of the respondents, MA No. 1377/2020, seeking permission for joining together is allowed.

5. In the facts and circumstances, we are of the considered view that if the OA is disposed of at this very stage with directions to the respondents to take a final call on the pending representations of the applicants in a time bound manner, no prejudice is likely to be caused to the respondents.

6. Accordingly, we dispose of the present OA, at admission stage itself, without going into the merits of the case, with direction to the respondents to consider the applicants' representations and dispose of the same by passing a reasoned and speaking order as expeditiously as possible and in any way within 12 weeks from the date of receipt of certified copy of this order under advice to applicants.

7. The OA disposed of in the aforesaid terms. No order as to costs.



(R.N. Singh)
Member (J)

/sd/sarita/akshaya

(Pradeep Kumar)
Member (A)